

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
LOK SABHA  
UNSTARRED QUESTION NO. 2144  
ANSWERED ON-20.12.2022

**SVAMITVA SCHEME**

†2144. SHRIMATI RITI PATHAK:  
SHRI JUGAL KISHORE SHARMA:  
SHRI PRADEEP KUMAR SINGH:  
SHRIMATI GEETA KORA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the total number of villages surveyed under SVAMITVA scheme in Madhya Pradesh, Jharkhand, Jammu and Kashmir and Bihar;
- (b) the total number and the details of persons getting property documents under the said scheme in the said States; and
- (c) the details of total expenditure incurred by the Government since the inception of the said scheme in above mentioned States?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) and (b) The SVAMITVA scheme is being implemented with the collaborative efforts of the Ministry of Panchayati Raj, Survey of India (SoI), State Revenue Department, State Panchayati Raj Department and National Informatics Centre. States need to sign Memorandum of Understanding (MoU) with SoI for implementation of the scheme. So far 31 States/UTs, including Madhya Pradesh, Jharkhand and Jammu & Kashmir have signed MoU with SoI. Bihar has not signed the MoU with SoI. The total number of villages surveyed and property cards prepared under SVAMITVA scheme in Madhya Pradesh, Jharkhand, and Jammu & Kashmir is attached as **Annexure-I**.

(c) Under the scheme, funds to Survey of India (SoI) are provided for two components – Large Scale Mapping (LSM) using drones and establishment of Continuous Operating Reference Station (CORS). Funds on limited scale are also provided directly to States for Information, Education, Communication (IEC) and setting up of State Project Monitoring Unit (SPMU) on the basis of villages to be surveyed. The details of funds released for Madhya Pradesh, Jharkhand, and Jammu & Kashmir is attached as **Annexure-II**.

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## Annexure I

Annexure referred to in reply to part (a) and (b) of the Lok Sabha Unstarred Question No. 2144 answered on 20.12.2022 regarding 'SVAMITVA Scheme'.

### **Details of villages surveyed and Property Cards prepared under SVAMITVA scheme as on 13.12.2022**

		villages surveyed	Property Cards prepared
1.	Madhya Pradesh	43,112	13,81,565
2.	Jharkhand	240	0
3.	Jammu & Kashmir	1,386	5,438

**Annexure II**

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 2144 answered on 20.12.2022 regarding 'SVAMITVA Scheme'.

**Details of funds released under SVAMITVA scheme as on 13.12.2022**

	<b>State</b>	<b>Funds</b>	<b>Component</b>	<b>Agency</b>
1.	Madhya Pradesh	12.82 crore	LSM	Survey of India
		21.60 crore	CORS	Survey of India
		92.77 lakh	IEC & SPMU	State Government
2.	Jharkhand	9.81 crore	LSM	Survey of India
3.	Jammu & Kashmir	3.69 crore	LSM	Survey of India
		3.60 crore	CORS	Survey of India